

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**WP(C)(SH) No. 346 of 2009**

**18.07.13**

Mr. BK Dad, the learned counsel for the petitioner as well as Mr. SP Sharma, the learned counsel for respondent No. 1 & 4 are present.

Mr. K. Paul, the learned counsel for respondent No. 5 is not present.

List this matter in the usual course of time.

JUDGE

V. Lyndem.

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**CrI. Petn.(SH) No. 24 of 2013**

**18.07.13**

Heard Mr. S Jindal, the learned counsel for the petitioner who sought 1(one) week's time to which Mr. BK Das, the learned counsel for the respondent has no objection.

List this matter on 25.07.13.

JUDGE

V. Lyndem.

**BEFORE  
HON'BLE MR. JUSTICE S.R. SEN  
WP(C)(SH) No. 119 of 2013**

**18.07.13**

The learned counsel for the petitioner Mr. S Chakravarty is not present.

Mr. SP Mahanta, the learned counsel for respondent No. 3 & 4 submits that, he needs 1(one) week's time to file counter affidavit.

Prayer is allowed.

List this matter on 25.07.13.

JUDGE

V. Lyndem.

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**WP(C)(SH) No. 339 of 2008**

**18.07.13**

The learned counsel for the petitioner is not present.

Mr. S Dey, the learned counsel for respondent is present.

List this matter in the usual course of time.

JUDGE

V. Lyndem.

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**WP(C)(SH) No. 247 of 2009**

**18.07.13**

Mr. BK Deb Roy, the learned counsel for the petitioner is not present.

State respondent is presented through Mrs. NG Shylla, the learned Addl. PP.

List this matter in the usual course of time.

JUDGE

V. Lyndem.

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**Crl. Rev. P.(SH) No. 45 of 2013**

**18.07.13**

Heard Mr. ND Chullai, the learned senior PP.

Let the copy of the Inquiry Report be furnished to the learned senior PP as well as to Mr. N Khan, the learned counsel for the petitioner who is not present today.

List this matter on 25.07.13.

JUDGE

V. Lyndem.

